

DESU to adjust the bills of the consumers concerned on the basis of the average consumption of the previous three months. Meters are installed in consumers' premises after due testing. Subsequent defects in the working of the meters are brought to the notice of the undertaking by the consumer on payment of a testing fee. Meters are then tested in the presence of the consumer and the amount of the bills adjusted in accordance with the results of the testing taken with respect of meter reading of the three months prior to the month in which the complaint has arisen. DESU are taking steps to expand their meter testing department so that all domestic meters are tested at regular intervals of 3 years.

नक्सल-पन्थी गतिविधियों के बारे में सूचना देने के लिए पुरस्कार की घोषणा

* 189. श्री वाल्मीकि चौधरी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि नक्सलपंथियों की संख्या में दिन प्रतिदिन वृद्धि हो रही है;

(ख) यदि हां, तो इस समय उनकी संख्या कितनी है;

(ग) क्या सरकार ने नक्सलपंथियों की गतिविधियों की सूचना देने वाले व्यक्तियों के लिए किसी पुरस्कार देने की घोषणा की है; और

(घ) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

गृह कार्य मंत्रालय में और इलेक्ट्रॉनिक्स और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) :

(क) सरकार नक्सलपंथियों तथा अन्य इसी प्रकार के उग्रवादियों की संख्या में, विशेषकर कलकत्ता में जहां अनेक समाज विरोधी तत्व भी इन वर्गों में मिल गये हैं कतिपय वृद्धि से अवगत है ।

(ख) हालांकि सरकार नक्सलपंथी की गतिविधियों से अवगत है फिर भी नक्सलवादियों की संख्या देना संभव नहीं है ।

(ग) और (घ). उपलब्ध सूचना के अनुसार कुछ उन फरार नक्सलपंथी नेताओं की गिरफ्तारियां कराने वाली सूचनाओं के लिए कुछ राज्य सरकारों द्वारा 200 रु० से 10,000 रुपये तक के इनाम घोषित किये हैं, जिनकी विशिष्ट मामलों के सम्बन्ध में जख़रत है ।

Murder of a Trade Union Leader of Hindustan Steel Ltd., Durgapur

*190. SHRI NAMBIAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that one prominent Trade Union leader of the Hindustan Steel Ltd., Durgapur, Shri A.B. Roy, was brutally murdered by some miscreants with the help of the C.R.P. men on the 13th August, 1970;

(b) if so, the details thereof;

(c) the action taken by Government against the culprits; and

(d) if no action has been taken so far, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) to (d). The Durgapur Trade Union Coordination Committee organised an indefinite strike from 12th August, 1970 in the Durgapur industrial complex. According to information available, on the 13th morning, some workers of the Mining and Allied Machinery Corporation were attacked with bombs while they were proceeding for work. Some of these workers chased the assailants and in the course of the melee, Shri A.B. Roy, alleged to be one of the assailants, is stated to have received several injuries. Shri Roy was admitted to the hospital where he succumbed to his injuries on the same day. A criminal case registered under sections 147, 149 and 304 I.P.C. is under investigation. Three persons have been arrested. It is not correct that CRP personnel were in any way involved in the incident. A detachment of the C.R.P. had accompanied the local police to the place of the incident after the incident had occurred.